

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2220**  
TO BE ANSWERED ON: 02.08.2023

**CERT REPORT**

**2220. SHRI HANUMAN BENIWAL:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether CERT has given any report on the quality of software, server etc. of AIIMS hospital;
- (b) if so, the details thereof along-with the report on AIIMS Jodhpur;
- (c) whether CERT has given any suggestion proposal for software, server etc. of AIIMS Jodhpur in Rajasthan; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI RAJEEV CHANDRASEKHAR)

(a) to (d): The Government has designated Indian Computer Emergency Response Team (CERT-In) as the national agency for responding to cyber security incidents. CERT-In is empowered under clause (e) of sub-section (4) of section 70B of the IT Act to issue guidelines on information security practices, procedures, prevention, response and reporting of cyber incidents. CERT-In issues alerts and advisories regarding latest cyber threats/vulnerabilities and countermeasures to protect computers, networks and data on an ongoing basis.

An advisory on security practices including auditing of IT infrastructure to enhance resilience of health sector entities has been communicated by CERT-In to the Ministry of Health and Family Welfare (MoHFW), for sensitising health sector entities regarding latest cyber security threats in December 2022. The MoHFW was requested to disseminate the advisory among all authorised medical care entities / service providers in the country.

Based on the advisory, AIIMS Jodhpur conducted a Vulnerability Assessment and Penetration Testing (VAPT) on their infrastructure and shared the report with CERT-In. Subsequently CERT-In advised AIIMS Jodhpur for mitigation of the vulnerabilities identified in the audit and securing the software and associated IT infrastructure.

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